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NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 107(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President



SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017

NAME OF THE COMPANY: Subhash Chand Manocha & Ors.
Vs
Columbus Intrnational Shoes Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	DR. U.K. Chaudhary, Adv.		Petitioners	
2.	MR. Himanshu Vij, Adv.			
3.	MS. Ranjana Roy Gauri, Adv.			
4.	MS. Vasudha Sen, Adv.			
5.	MR. Poojinder Tawar, Adv. MR. KANAV VOHRA Adv			
6.	MR. NESAR AHMAD	PCS	Respondents	
7.	MR. SHARAD RAJWANISHI	PCS		
8.	AHSAN AHMAD	ADV.		

9. Mr. Tarang Gupta, Adv. Resp.

ORDER

Cost has not been paid and it is stated that the same shall be paid before
the next date of hearing.

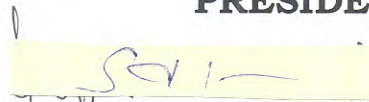
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On the joint request of the learned Counsel for the parties, the hearing is deferred to 18th May, 2017. If need arises, the proceedings will continue on 19th May, 2017.



(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT



(R.VARADHARAJAN)
MEMBER(JUDICIAL)

04.05.2017
V.Sethi